NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 246/16

PETITION NUMBER

TP 209/17

NAME OF THE PETITIONER (S) :

SUPRAJIT ENGINEERING LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

19. NARENDRA DEV Advocate
9845348450

Counsel for Petitioner Company is present. Counsel for Petitioner Company is directed to file 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD, Income-tax Department, NSE, BSE and SEBI.

Counsel for petitioner is directed to publish in the Hindu in English and Udayavani in Kannada within 10 days and for hearing posted to 30.03.2017.

MEMBER (J)

MEMBER (T)